

**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH: KOLKATA**

O.A. No.208 of 2024/EZ

Youth United for Sustainable
Environment Trust,
represented by its President Appellants

-Versus-

State of Odisha & Ors. . . . Respondents

I N D E X

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 Crusher
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 calculated area statements,
 KYFL database, Notecam
 photographs of Maa
 Chandi Stone Crusher
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 calculated area statements,
 KYFL database ,Notecam
 photographs of
 Aruni Stone Crusher
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 calculated area statements,
 KYFL database ,Notecam
 photographs of
 Sri Sai Crusher

CUTTACK
 DATE- 13.7.2026


 (JATESWAR NAYAK)
 ADDL.GOV'T. ADVOCATE
adv.jateswar@gmail.com

Mob-9437196265 BCNO 2022/1997

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**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH: KOLKATA**

O.A. No.208 of 2024/EZ.



Youth United for Sustainable
Environment Trust,
represented by its President Appellants

-Versus-

State of Odisha & Ors. . . . Respondents

**COUNTER AFFIDAVIT FILED ON BEHALF
OF RESPONDENT NO. 5**

I, Sri Nilendra Narayan Singh Dalapati, aged about 43 years, S/o Shri Dwija Dalapati, presently working as OFS-A (JB) Asst. Conservator of Forests, in the Office of the Divisional Forest Officer, Dhenkanal Division, being duly authorized by the Divisional Forest Officer, Dhenkanal (Opp. Party No.5) to swear this affidavit on behalf of Respondents No.5, do hereby solemnly affirm and state as follows:-

1. That being authorised and duly instructed by the Opp. Party No. 5 (Divisional Forest Officer, Dhenkanal), I file this affidavit on his behalf. I have understood the contents thereof and well acquainted with the facts of the case and thus competent to swear this affidavit.

PRADIPTA KUMAR MOHANTY,
NOTARY, CUTTACK TOWN
REGD.No-ON-04/1995

Nilendra Narayan Singh Dalapati

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2. That, this affidavit is being filed in compliance to the order dated 4.5.2026 passed by this Hon'ble Tribunal.

3. That in pursuance of the Order dated 04.05.2026 in O.A. No. 208/2024/EZ , the Divisional Forest Officer, Dhenkanal Division, informed the Additional District Magistrate, Dhenkanal, vide Letter No. 4677 dated 19.06.2026, to conduct the Joint field enquiry with following officers on 23.06.2026 at 11:00 A.M. to ascertain the factual position regarding the functioning of the four private stone crusher units and to submit a joint verification report for necessary follow-up action in compliance with the Order dated 04.05.2026 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata:.

- Mining Officer-Cum-Competent Authority, Dhenkanal
- Tahasildar, Gondia
- Regional Officer, State Pollution Control Board, Angul
- Range Officer, Sadangi Range

Copy of the Letter No. 4677 dated 19.06.2026 is enclosed herewith as ANNEXURE-A/5.

4. That, a joint field enquiry was successfully conducted on 23.06.2026 at 11:00 A.M. to ascertain the

M
PRADIP/A KUMAR MOHANTY
NOTARY, CUTTACK TOWN
REGD.No-ON-04/1995

Dileep Singh Narayan
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factual position regarding the functioning of the private stone crusher units located near the Reserve Forest and Gramya Jungle areas at Nischinta Hill, Nihalprasad Mouza, under GondiaTahasil. The enquiry was carried out jointly by the concerned departmental officers, and a Joint Verification Report was prepared. The following officers remained present during the joint field enquiry:

- Mining Officer, Dhenkanal
- Assistant Environment Scientist,
Regional Office, State Pollution Control
Broad, Angul
- Revenue Inspector, Nihalprasad
- Forest Range Officer, Sadangi Range

5. That, the Forest Range Officer, Sadangi Range, has submitted the Joint Enquiry Report vide Memo No. 378 dated 24.06.2026, duly signed by all the officers present during the joint field enquiry. The detailed status of the four stone crusher units, as recorded in the Joint Enquiry Report, is furnished below.

The Joint Verification Report, along with the attendance sheet, photographs of the four stone crusher locations, and their GPS coordinates, is enclosed herewith as Annexure-B/5 Series.

PRADIPTA KUMAR MOHANTY
NOTARY, CUTTACK TOWN
REGD.No-ON-04/1995

Nihalprasad
Nihalprasad
Nihalprasad

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6. That the owner of **PRMM Crusher** produced registration documents and Record of Rights (ROR), but failed to produce the trace map and physical field demarcation. 2.42 Acre was registered as mentioned on the NOC of the crusher unit. Based on drone photography and area calculations, extra area beyond the permitted limits has been acquired by the owner, but does not include Reserve Forest area. Total area acquired by the owner is approximately 12.3 Acre as calculated from Drone survey. The owner was explicitly directed to submit the trace map and execute proper demarcation as per the ROR provided in the NOC. The Revenue Inspector (R.I.), Nihalprasad has been requested to investigate and determine the exact land status of the excluded/encroached area. The Joint Committee has submitted the drone photography map & calculated area statements, KYFL database, Notecam photographs.

Drone photography map & calculated area statements, KYFL database, Notecam photographs of PRMM Crusher are enclosed as Annexure-C/5 Series.

7. That the owner/proprietor of **Maa Chandi Stone Crusher** was found absent during the scheduled joint enquiry hours. The available ROR details as per Know Your Forest Land (KYFL), photocopies of land

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PRADIPTA KUMAR MOHANTY
NOTARY, CUTTACK TOWN
REGD.No-ON-04/1005

Nileshwar
Narayan Singh
Dilepati

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records, and the area verification data captured via drone have been documented and attached for record verification. Total area acquired by the owner is approximately 2.57 Acre as calculated from Drone survey. The total area acquired by the owner is outside of Reserve Forest and the Revenue Inspector (R.I.), Nihalprasad has been requested to investigate and determine the exact land status of the acquired area. The Joint Committee has submitted drone photography map & calculated area statements, KYFL database, Notecam photographs.

Drone photography map & calculated area statements, KYFL database, Notecam photographs of Maa Chandi Stone Crusher are enclosed herewith as Annexure-D/5 Series.

8. That the Manager of the **Aruni Stone Crusher** units produced registration documents and ROR, but was unable to produce the trace map and actual field demarcation on the ground. 6.67 Acre are was registered as mentioned on the NOC of the crusher unit. Drone photography and precise area calculations indicate unauthorized acquisition of additional area outside of Reserve forest. Total area acquired by the owner is approximately 13.4 Acre as calculated from Drone survey which is completely outside of Reserve Forest. The owner has been directed to supply the

Nihalprasad Singh Delapada

Nihalprasad

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missing trace map and demarcate the plot strictly as per the ROR in the NOC. R.I. Nihalprasad was requested to find the actual land classification/status of the excluded area. The Joint Committee has submitted drone photography map & calculated area statements, KYFL database, Notecam photographs. The Joint Committee has submitted drone photography map & calculated area statements, KYFL database, Notecam photographs.

Drone photography map & calculated area statements, KYFL database, Notecam photographs of Aruni Stone Crusher are enclosed herewith as Annexure-E/5 Series.

9. That One staff of the **Sri Sai Crusher** unit present during the time of enquiry produced relevant registration documents and ROR, but was unable to produce the trace map and physical field demarcation. 1.31 Acre was registered as mentioned on the NOC of the crusher unit. Drone-based area calculation confirms that extra area has been acquired outside of Reserve Forest. Total area acquired by the owner is approximately 3.84 Acre as calculated from Drone survey which is completely outside of Reserve Forest land. The owner was instructed to supply the trace map and demarcate as per the ROR in the NOC. R.I. Nihalprasad was requested to verify the actual land

Dabadi

Singh

Narayan

Nihalprasad

Vas

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status of the additional acquired area. The Joint Committee has submitted the drone photography map & calculated area statements, KYFL database, Notecam photographs .

Drone photography map & calculated area statements, KYFL database ,Notecam photographs of Sri Sai Crusher are enclosed as Annexure-F/5 Series.

10. That, the recent Joint Verification has conclusively established that the operating areas of the four stone crusher units do not fall within the Reserve Forest. Further, no active stone crusher operations were detected inside the Reserve Forest during the course of the joint field enquiry. However, with a view to ensuring strict vigilance and preventing any unauthorized or illegal operation of stone crusher units in the vicinity of the forest boundary, the Forest Range Officer, Sadangi Range, has deployed forest personnel for regular patrolling of the adjoining border areas.

11. That the facts stated above are true to the best of my knowledge and belief based on official records.

Identified by:-


Advocate

Sri Jateswar Nayak
Addl. Government Advocate


Deponent

Asst. Conservator of Forests
Dhenkanal Division

PRADIPTA KUMAR MOHANTI
NOTARY, CUTTACK TOWN
REGD.No-ON-04/1995



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VERIFICATION

I, Sri Nilendra Narayan Singh Dalapati, aged about 43 years, S/o Shri Dwija Dalapati, presently working as OFS-A (JB) Asst. Conservator of Forests, in the Office of the Divisional Forest Officer, Dhenkanal Division, do hereby verify that the contents of the affidavit are true and correct to the best of my knowledge as derived from official records and that nothing material has been concealed there from.

Verified at Cuttack on this 13th day of July 2026

Nilendra Narayan Singh Dalapati

VERIFICANT. 13/07/2026

Asst. Conservator of Forests
Dhenkanal Division

[Signature]

(JATESWAR NAYAK)

DATE- 13.7.2026.

ADDL.GOV'T. ADVOCATE

adv.jateswar@gmail.com

Mob-9437196265

Solemnly sworn before

me by.....

being Identified by.....

at Cuttack Town Dated.....

N. N. Singh Dalapati
J. Nayak Advocate (A.G.A.)
13/07/2026
13/07/2026

P.K. MOHANTY, Notary, Cuttack Town
Regd. No-ON-04/1995



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Annexure - A/5



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OFFICE OF THE DIVISIONAL FOREST OFFICER, DHENKANAL FOREST DIVISION

Tele Fax No-06762226717, E-mail ld-dfo.dhenkanal@odisha.gov.in

Letter No 4677 4F/(Misc)/973/2026/Dt. 19.06.2026

To

The Additional District Magistrate (Revenue),
Dhenkanal

Sub: O.A. No.208/2024/EZ-Youth United for Sustainable Environment Trust Vrs. State of Odisha & others.

: Conducting Joint verification on illegal mining operation of stone crushers located nearby Nischinta Hill in Nihalprasad Mouza under Gondia Tahasil of Dhenkanal District.

Ref: This office Letter No.3711 dt. 19.05.2026 & Letter No.1753 dt. 27.05.2026 of the Mining Officer, Dhenkanal District and this Office Letter No.4133 dt.04.06.2026.

Sir,

In continuation to the correspondence cited above, I would inform that as per Order of the Hon'ble NGT, Eastern Zone Bench, Kolkata passed on 04.05.2026 in OA No. 208/2024/EZ filed by Youth United for Sustainable Environmental Trust vs. State of Odisha & Others, the Divisional Forest Officer, Dhenkanal Division (Respondent No. 5), has been allowed time for filing of the response within two months.

In view of the above, date of joint enquiry is fixed to 23.06.2026 at 11.00 AM to enquire by the Revenue Authorities, Mining Authorities, State Pollution Control Board, Angul & Forest Officials to ascertain the factual position regarding the functioning of the following private crusher units located near the Reserve Forest as well as the Gramya Jungle areas, for taking further necessary action.

1.PRMM Crusher, 2. Maa Chandi Stone Crusher, 3. Aruni Stone Crusher 4. Aruni Stone Crusher.

Therefore, the following officers are requested to conduct a joint field enquiry on the above date and time positively to ascertain the factual position regarding the functioning of the above-mentioned four private crusher units and to submit a joint verification report to all concerned authorities at the earliest for necessary follow-up action in compliance with the order of the Hon'ble National Green Tribunal (NGT).

1. Mining Officer-Cum-Competent Authority, Dhenkanal
2. Tahasildar, Gondia
3. Regional Officer, State Pollution Control Board, Angul
4. Range Officer, Sadangi Range

This is submitted for kind information and necessary action.

Yours Faithfully,

True copy attested

[Signature]
13/7/26

Asst. Conservator of Forests
Dhenkanal Division

[Signature]
Divisional Forest Officer,
Dhenkanal Division

Memo No 4678 dt. 19.06.2026

Copy forwarded to the Mining Officer-Cum-Competent Authority, Dhenkanal District for information and necessary action with reference to his Memo No.1755/MM, Dhenkanal dt. 17.05.2026 and in continuation to this Office Memo No.4134 dt.04.06.2026.


Divisional Forest Officer,
Dhenkanal Division

Memo No 4679 dt. 19.06.2026

Copy forwarded to the Tahasildar, Gondia for information and necessary action in continuation to this office Memo No.3713 dt. 19.05.2026 and in continuation to this Office Memo No.4135 dt.04.06.2026.


Divisional Forest Officer,
Dhenkanal Division

Memo No 4680 dt. 19.06.2026

Copy forwarded to the Regional Officer, SPCB, Angul for information and necessary action with reference to Memo No.1756/MM, Dhenkanal dt. 17.05.2026 of the Mining Officer, Dhenkanal District and in continuation to this Office Memo No.4136 dt.04.06.2026.


Divisional Forest Officer,
Dhenkanal Division

Memo No 4681 dt. 19.06.2026

Copy forwarded to the Range Officer, Sadangi Range for information and necessary action in continuation to this office Memo No.3714 dt. 19.05.2026 and Memo No.4137 dt.04.06.2026. He is requested to take appropriate action on the matter and report compliance to this office immediately for further necessary action.


Divisional Forest Officer,
Dhenkanal Division

True copy attested


18/7/26

Asst. Conservator of Forests
Dhenkanal Division



**OFFICE OF THE
FOREST RANGE OFFICER, SADANGI RANGE, SADANGI**

E-mail: - rangeofficer13sadangi@gmail.com

Memo No. 378 /dt. 24.06.2026

To

The Divisional Forest Officer,
Dhenkanal Forest Division,
Dhenkanal

Sub: Submission of Joint Enquiry Report regarding illegal mining/stone crusher units near Nischinta Hill.

Ref: Your Memo No. 4677/ Dt. 19.06.2026 regarding joint enquiry.

Respected Sir,

In obedience to the subject and references cited above, I am to inform you that a joint field enquiry was successfully conducted on 23.06.2026 at 11:00 AM to ascertain the factual positioning of private stone crusher units functioning near the Reserve Forest and Gramya Jungle areas at Nischinta Hill, Nihalprasad Mouza under Gondia Tahasil.

The joint verification team comprised officials from the Mining Department, Revenue Department (R.I. Nihalprasad), State Pollution Control Board (SPCB, Angul), and the Forest Department (including Khankina Section Forester and Tolarpali Beat Forest Guard) & Wildlife Biologist, Kapilash.

The detailed field findings and inspection observations for each of the four designated private stone crusher units are submitted as follows:

1.PRMM Crusher

The owner produced registration documents and Record of Rights (ROR), but failed to produce the trace map and physical field demarcation. 2.42 Acre are was registered as mentioned on the NOC of the crusher unit. Based on drone photography and area calculations, extra area beyond the permitted limits has

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Asst. Conservator of Forests
Dhenkanal Division

been acquired by the owner. But does not include Reserve Forest area. Total area acquired by the owner is approximately 12.3 Acre as calculated from Drone survey. The owner was explicitly directed to submit the trace map and execute proper demarcation as per the ROR provided in the NOC. The Revenue Inspector (R.I.), Nihalprasad has been requested to investigate and determine the exact land status of the excluded/encroached area.

2. Maa Chandi Stone Crusher

The owner/proprietor was found absent during the scheduled joint enquiry hours. The available ROR details as per Know Your Forest Land (KYFL), photocopies of land records, and the area verification data captured via drone have been documented and attached for record verification. Total area acquired by the owner is approximately 2.57 Acre as calculated from Drone survey. The total area acquired by the owner is outside of Reserve Forest and the Revenue Inspector (R.I.), Nihalprasad has been requested to investigate and determine the exact land status of the acquired area.

3. Aruni Stone Crusher

The Manager of the crusher units produced registration documents and ROR, but was unable to produce the trace map and actual field demarcation on the ground. 6.67 Acre are was registered as mentioned on the NOC of the crusher unit. Drone photography and precise area calculations indicate unauthorized acquisition of additional area outside of Reserve forest. Total area acquired by the owner is approximately 13.4 Acre as calculated from Drone survey which is completely outside of Reserve Forest. The owner has been directed to supply the missing trace map and demarcate the plot strictly as per the ROR in the NOC. R.I. Nihalprasad was requested to find the actual land classification/status of the excluded area.

4. Sri Sai Crusher

One staff of The crusher unit present during the time of enquiry produced relevant registration documents and ROR, but was unable to produce the trace map and physical field demarcation. 1.31 Acre are was registered as mentioned on the NOC of the crusher unit. Drone-based area calculation confirms that extra area has been acquired outside of Reserve Forest. Total area acquired by the owner is approximately 3.84 Acre as calculated from Drone survey which is completely outside of Reserve Forest land. The owner was instructed to supply the trace map and demarcate as per the ROR in the NOC. R.I. Nihalprasad was requested to verify the actual land status of the additional acquired area.

The complete sets of ROR as per KYFL, photocopies of related documents, and the precise area calculations and aerial maps obtained via drone are enclosed

True copy attested
Nihalprasad
18/3/26

Asst. Conservator of Forests
Dhenkanal Division

herewith for your kind perusal and necessary action in compliance with the orders of the Hon'ble National Green Tribunal (NGT).

The official attendance sheet of the joint verification team signed by all present officers on 23.06.2026 is also attached for reference.

I would further like to state that, as previously reported to your office vide Memo No. 26, Dt. 12-01-2026 (specifically enclosure no 5 of this letter), four crusher units were mentioned as existing in the nearby village of Nihalprasad, located at the foothills of the Nischinta Reserve Forest. The recent joint verification has conclusively established that these operating areas do not fall under the Reserve Forest, and no active crusher operations were detected within the Reserve Forest area.

To ensure strict vigilance and restrain any illegal operations of crusher units in the vicinity of the forest boundary, I have already deployed forest staff for regular patrolling in the border areas. Furthermore, it is respectfully suggested that the District Magistrate and other concerned authorities may be requested to deploy their respective field staffs to actively monitor and curb any illegal activities by these crushers in the surrounding revenue areas.

This is for favour of your kind information and necessary action.


 Dat:- 03/07/2026
 MO, DKL
 MINING OFFICER
 DHENKANAL

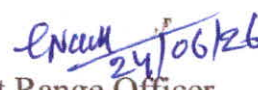

 03/07/26
 Asst. Env. Scientist
 State Pollution Control Board
 Regional Office, Angul


 Bank
 Forest
 Khankira Section


 R.I. Nihalprasad
 Revenue Inspector
 Nihalprasad

Gobinda chandra Behra FG
 Tolarpasi Beat

Yours Faithfully,


 24/06/26
 Forest Range Officer
 Sadangi Forest Range
 Forest Range Officer
 Sadangi Range

Enclosures:

1. Detailed drone photography maps & calculated area statements.
2. Record of Rights (ROR) copies as per KYFL database.
3. Copy of the Joint Verification Attendance Sheet dated 23.06.2026.
4. Notecam photographs at all site during time of enquiry.
5. Memo No. 26 dt. 12.01.2026 of Range Officer Sadangi.

True copy attested

 18/7/26

Asst. Conservator of Forests/
 Dhenkanal Division

Attendance sheet for Joint Enquiry Report in connection with O.A No.208/2024/EZ filed by Youth United for Sustainable Environment Trust Vrs. State of Odisha and Others before the Hon'ble National Green Tribunal, Eastern Zone, Kolkata

Name of the Officer	Designation	Signature
Prakash ch Neuf	F.R.O Sadangi	ENeuf 23/06/26
Sanjaya Kumar Bha	ABIS RO, SPCB, Angul	23/06/26
Gotish Sahoo	Mining Officer, DKL	23/06/26
Srikanta Samal	JMO, DKL	23/06/26
Rajesh Kumar Sahoo	RI, Nihalprasad	23/06/26
Prakash kumar Banik	Fr, Khankina Section	Prakash kumar Banik 23.06.2026
Gobinda Chandra Sam	Fr, Toripali Bst	23/6/26

True copy attested

N. Sanyal
13/7/26

Asst. Conservator of Forests
Dhenkanal Division

Trove copy attached
Asst. Commissioner of Forests
Dharmapala Division

Crusher locations

Legend

Aruni (Area-13.4 Acre)

PRMM (12.3 Acre)

Sri Sai (3.84 Acre)

Maa Chandi (2.57 Acre)

Google Earth

100 m



Asst. Env. Scientist
State Pollution Control Board
Regional Office, Angul
Date: 02/07/2016
M.D. B. SINGH OFFICER

Revenue Inspector
Nihalnirasad

Forest Range Officer
Sadangi Forest Division

By ~~Signature~~ Gobinda chandra Debera
Tinkari, Deat

GPS CO-ORDINATES OF THE PRIVATE CRUSHERS UNITS

MAA CHANDI CRUSHER		
Pillar_No	Latitude	Longitude
1	20.792862	86.020748
2	20.792834	86.021555
3	20.793356	86.022456
4	20.793376	86.020779

PRMM CRUSHER		
Pillar_No	Latitude	Longitude
1	20.792134	86.021415
2	20.792482	86.021886
3	20.791238	86.021381
4	20.79131	86.020754

ARUNI CRUSHER		
Pillar_No	Latitude	Longitude
1	20.79111	86.026781
2	20.792863	86.026727
3	20.791959	86.027207
4	20.793258	86.027153
5	20.791922	86.028207
6	20.791932	86.02749
7	20.79204	86.026087
8	20.791364	86.025513
9	20.793029	86.028423
10	20.790706	86.027166

SRI SAI CRUSHER		
Pillar_No	Latitude	Longitude
1	20.79139	86.020476
2	20.790424	86.019389
3	20.790745	86.02037
4	20.791745	86.020425
5	20.791507	86.019454

Gobinda chandra Belure Rg
Telangana Beat

DHENKANALI

Date: 03/07/26
MIRANKA OFFICER
DHENKANALI

Bank
Forester
Khankira Section

Revenue Inspector
Nihalprasad

Forest Range Officer
Sadangi Forest Range

03/07/26
Asst. Engr Scientist
State Pollution Control Br
Regional Office, Angi

True copy attached
N. D. S. S. S.
Asst. Conservator of Forests
Dhenkanal Division

-X/-

Annexure - C/5 Series

338

PRMM CRUSHER



Gobinda Chandra Belun

[Signature]

Date: 03/07/2026

MO, DKL

MINING OFFICER
DHENKANAL

[Signature]
~~Bank~~
~~Forester~~
Khankira Section

[Signature]
Forest Range Officer
Sadangi Forest Range

[Signature] 03/7/26
S.K. Ghai, AFS
Asst. Env. Scientist
State Pollution Control Board
Regional Office, Angul

[Signature]
R. I. Nihalprasad
Revenue Inspector
Nihalprasad

True copy attested
[Signature] 13/7/26

Asst. Conservator of Forests
Dhenkanal Division

Enay
Forest Range Officer
Sadangi Forest Range

NI
Revenue Inspector
Nihalprasad
Khankira Section

For
Date - 03/07/26
MARKING OFFICER
DHENKANAL

8 03/2/26
SABKAR, AEB
ASST. ENV. SCIENTIST
State Pollution Control Board
Regional Office, Angul

PRMM Crusher

Total area occupied- 12.3 Acre

PRMM Crusher

PRMM Crusher

Google Earth

Image: 10/05/2016

True copy, affdly
Nihalprasad
Asst. Conservator of Forests
Dhenkanal Division

339
Gobinda chandra Behena



Know Your Forest Location

Revenue Details

District: Dhenkanal
 CD Block: Gondia
 Gram Panchayat: Nihalprasad
 Village: Nihalprasad-168-
 Tehsil: Gondia
 Khata No: 1433/748
 Plot No: 6798/8574

ROR Details

Owner:
 Land Type:
 Area(Ha): Not Available
 Area(Acre): Not Available

Police Station Details

Thana Number: 24489032
 Police Station: NIHALPRASAD
 Straight Line Police Station Distance(m): 3083.374

Forest Location Details

Forest Circle: ANGUL

340

Gobinda chandra Dehena
 Tolapasi Deut

Revenue Inspector
 Nihalprasad

Forest Range Officer
 Sadangi Forest Range

Barik
 Forester
 Khankira Section
 DRAINING OFFICER
 DHENKANAL

Date: 03/07/26
 MD / DRAINING OFFICER
 DHENKANAL

Asst. Forest Officer
 State Pollution Control Board
 Regional Office, Angul

True copy attached
 Asst. Conservator of Forests
 Dhenkanal Division



Powered by NoteCam

True copy attested
N. S. D. 15/11/26
Asst. Conservator of Forests
Dhenkanal Division

Latitude: 20.792508
Longitude: 86.021391
Elevation: 72.29±2.5 m
Accuracy: 3.0 m
Time: 06-23-2026 12:59
[Note: Joint verification of P...

for
7031222 Date: 03/07/26
Asst. Engr. Scientist M. D. K. MINING OFFICE
State Pollution Control Board
Regional Office, Angul

Bank
Forester
MINING OFFICE
DHENKANAL

Forest Range Officer
Sadangi Forest Range

Revenue Inspector
Nihalprasad

G. S. Inda choudra
Toloposi

Belum
Beat



Gandhi Chowda Belom Pg
Telangana Dist

Revenue Inspector
Nihalprasad

03/12/25
Asst. Env. Scientist
State Pollution Control Board
Regional Office

True copy attested
Nihalprasad
Asst. Conservator of Forests
Dhenkanal Division

For
Ddu:-03/07/2026
MD/DKL
MINING OFFICER
DHENKANAL

Bank
Forester
Khankira Section

Enam
Forest Range Officer
Sadangi Forest Range

← Know Your Forest Location

Revenue Details

District: Dhenkanal

CD Block: Gondia

Gram Panchayat: Nihalprasad

Village: Nihalprasad-168-

Tehsil: Gondia

Khata No: 1433/685

Plot No: 6797

ROR Details

Owner: ପ୍ରମୋଦ କୁମାର ନାୟକ ପି : ରାମୁର
ନାୟକ ଜା: ଶଶ୍ୱାତ ବା: ଉତ୍ତମ ଥାନା
ଧର୍ମଶାଳା ଜିଲ୍ଲା- ଯାଜପୁର

Land Type: ଘରବାରି

Area(Ha): 0.263

Area(Acre): 0.650

Police Station Details

Thana Number: 24489032

Police Station: NIHALPRASAD

Straight Line Police
Station Distance(m): 3020.622

Forest Location Details

343

Gobinda e Gondia Belora fg
Toloposi Beat

Revenue Inspector
Nihalprasad

Asst. Env. Scientist
State Pollution Control Board
Regional Office, Amrit

True copy attached
Asst. Conservator of Forests
Dhenkanal Division

DATE: 03/07/2024
INSPECTOR
MD. DKL DHENKANAL

Bank
Forester
Khandira Section

Forest Range Officer
Sadangi Forest Range

← Know Your Forest Location

Revenue Details

District: Dhenkanal
 CD Block: Gondia
 Gram Panchayat: Nihalprasad
 Village: Nihalprasad-168-
 Tehsil: Gondia
 Khata No: 1433/684
 Plot No: 6797/8374

ROR Details

Owner: ଜଗମୋହନ ସିଂ ପି : ମୁଣ୍ଡା ସିଂ ଜା: ମୁଣ୍ଡା
 ବା: ବ୍ରହ୍ମଚରୀ ବିହାରୀ - ଭଦ୍ରକା ଜିଲ୍ଲା -
 ମୟୂରଭଞ୍ଜ
 Land Type: ଘରବାରି
 Area(Ha): 0.291
 Area(Acre): 0.720

Police Station Details

Thana Number: 24489032
 Police Station: NIHALPRASAD
 Straight Line Police Station Distance(m): 2999.111

Forest Location Details

Revenue Inspector
 Nihalprasad

Asst. Ery Scientist
 State Pollution Control Board
 Regional Office, Angul

Asst. Conservator of Forests
 Dhenkanal Division

True copy attached
 13/12/2024

Date: 03/12/2024
 OFFICER

Khankira Section

Forest Range Officer
 Sadangi Forest Range

NI
Revenue Inspector
Nihalprasad

Bank
~~Forester~~
Khandira Section

Chau
Forest Range Officer
Sadangi Forest Range

for
Dd: 03/07/2026
MR PKL
DHENKANAL

20/3/24
Asst. Dir. Science
State Pollution Control Board
Regional Office, Angul

Maa Chandli Crusher
Total area occupied- 2.57 Acre

Legend
○ Maa Chandli Crusher



These copy attached
15/7/22

Asst. Conservator of Forest
Dhenkanal No. 1

Gebinda chandli Deln...

12:30 5G 37%

Know Your Forest Location

Nearest Sairat Source:	Not Available
Straight Distance From Nearest Sairat Source(m):	204.008

Mining Details

Whether Inside Mining Space:	No
Nearest Mine Owner:	M/s O.M.C. Ltd.
Nearest Miner Mineral:	Chromite
Nearest Mine Name:	OMC Ltd
Straight Line Distance from Nearest Mine (m):	31775.756

Location Details

Latitude:	20.793308
Longitude:	86.021004
Altitude MSL (m):	75.129
Slope (Deg):	0-15
Aspect:	NW

Disclaimer:

Forest block Boundaries and Land Revenue Cadastral GIS data used by this "KYFL @ Odisha" Mobile and Web App is sourced from Odisha RurBan 4KGeo GIS Servers of ORSAC. Accuracy of Mapping and Geo-Location within a

True copy attested
 Nishant
 Asst. Conservator of Forests
 Dhenkanal Division

346

Gobinda chandra Belam
 Toloni Beat

Revenue Inspector
 Nihalprasad

Forest Range Officer
 Sadangi Forest Range

Bank Forester
 Kharkira Section

03/12/24
 Asst. Env. Scientist
 State Pollution Control Board
 Regional Office, Angul

Date: 03/07/2024
 M/DKL
 MINING OFFICER
 DHENKANAL



Powered by NoteCam

Latitude: 20.793316
Longitude: 86.021048
Elevation: 68.59±2.5 m
Accuracy: 3.001 m
Time: 06-23-2026 12:26
[Note: Joint verification of maa chandi crusher]

True copy attached
Asst. Conservator of Forests
Dhenkanal Division

7/03/24
2023
Asst. Env. Scientist
State Pollution Control Board
Regional Office, Angul
Dhenkanal

Banik
Forest
Khankira Section
Dhenkanal

Forest Range Officer
Sadangi Forest Range

Revenue Inspector
Nihalprasad

Gobinda chandra Belonging
Toloni Beat



True copy attested
 M. Balaji
 13/7/26
 Asst. Conservator of Forests
 Dhenkanal Division

7/03/2026

Asst. Dir. Scientist
 State Pollution Control Board
 Regional Office, Angul

Date: 03/07/26
 M. D. D. DIVISION OFFICER
 DHENKANAL

Bank
 Forester
 Khankira Section

Forest Range Officer
 Sadangi Forest Range

Revenue Inspector Gohinda chandra Belum Ph
 Nihalprasad
 Tolandibi Dist

← Know Your Forest Location

Revenue Details

District: Dhenkanal

CD Block: Gondia

Gram Panchayat: Nihalprasad

Village: Nihalprasad-168-

Tehsil: Gondia

Khata No: 1433/949

Plot No: 6792

ROR Details

Owner: ଅଜିତ ସାହୁ ପି : ଗୋକୁଳାନନ୍ଦ ସାହୁ ଜା: ଖଣ୍ଡାୟତ ବା: ନିଜଗାଁ

Land Type: ଘରବାରି

Area(Ha): 0.162

Area(Acre): 0.400

Police Station Details

Thana Number: 24489032

Police Station: NIHALPRASAD

Straight Line Police Station Distance(m): 3670.054

Forest Location Details

Forest Circle: ANGUL

Revenue Inspector
Nihalprasad

Forest Range Officer
Sadangi Forest Range

Bank Forester
Khandkara Section

Mo: 98300718026
Mo: 98300718026

True & Correct
Asst. Conservator of Forests
Dhenkanal Division
State Pollution Control Board
Regional Office, Angul

Mo: 98300718026
Mo: 98300718026

True copy attached
 Nihalprasad
 Asst. Conservator of Forests
 Dhenkanal Division



Latitude: 20.791257
 Longitude: 86.027194
 Elevation: 70.98±1.26 m
 Accuracy: 3.236 m
 Time: 06-23-2026 16:06
 Note: Joint verification at ARJUN crusher

27/03/24
 Asst. Encl. Scientist
 State Pollution Control Board
 Regional Office, Angul

Bank
 Forester
 Khantara Section
 DIXINING OFFICER

Forest Range Officer
 Sadangi Forest Range

Revenue Inspector
 Nihalprasad

Gobinda chandra Balam &g
 Toloposi Beef

True copy attached

Asst. Conservator of Forests
Dhenkanal Division

Aruni Crusher
Total area covered- 13.4 Acre

Legend
Aruni Crusher



Google Earth

Map data © 2022, Imagery © 2022

Asst. Conservator of Forests
Dhenkanal Division
Mining Officer

Bank of India
Forest Range Officer
Sadanai Forest Range

Revenue Inspector
Nihalprasad

Gosinde choudhary Belacharya
T.S. Choudhary D.O.



Gobinda chandra Belena fg
Tolonposi Beat



True copy attested
13/07/26
Asst. Conservator of Forests
Dhenkanal Division

7/03/2026
Asst. Env. Scientist
State Pollution Control Board
Regional Office, Angul

Forest Range Officer
Sadangi Forest Range

Revenue Inspector
Nihalprasad

Bank
Forester
Khanakira Section
Dhenkanal

Date: 03/07/26
M. D. G. OFFICER
DHENKANAL

Revenue Details

District: Dhenkanal

CD Block: Gondia

Gram Panchayat: Nihalprasad

Village: Nihalprasad-168-

Tehsil: Gondia

Khata No: 1514

Plot No: 6807

ROR Details

Owner: ସର୍ବ ସାଧାରଣ

Land Type: ରାସ୍ତା

Area(Ha): 0.360

Area(Acre): 0.890

Police Station Details

Thana Number: 24489032

Police Station: NIHALPRASAD

Straight Line Police Station Distance(m): 2964.281

Forest Location Details

Forest Circle: **ANGUL**

7/03/12
0930 AM
00-08-03-AM

State Pollution Control Board
Regional Office, Angul

[Signature]

Date: 03/07/2012

MANAGEMENT OFFICER
CHEMICALS

True copy attested
Asst. Conservator of Forests
Dhenkanal Division

Powered by NoteCam

altitude: 20.791665
longitude: 86.020211
elevation: 81.66±5.23 m
accuracy: 9.979 m
time: 06-23-2026 16:36
note: Joint verification of Site



Assst. Engr. *[Signature]*
ate Pollution Control Board
Regional Office, Angul
03/12/24

Revenue Inspector
OFFICE
DHENKANAL

Engr. *[Signature]*
Forest Range Officer
Sadangi Forest Range

Bank *[Signature]*
Forester
Khankira Section

Gobinda chandra Belum
Tolmadi Dist.

